Central Administrative Tribunal Principal Bench, New Delhi.

CP-65/2017 in OA-165/2013

New Delhi this the 26th day of May, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

> Dr. Pradeep Kumar Goswami, Aged about years, S/o Sh. Bhagwan Giri Goswami, R/o H.No. 1/7475, Gali No. 12-A, East Gorakh Park, Shahdara,

Delhi. ... Petitioner

(through Sh. M.K. Bharadwaj)

Versus

Sh. M.M. Kutty & Ors.

1. Sh. M.K. Kutty,

Chief Secretary,

Govt. of NCT of Delhi,

Delhi Secretariat, I P Estate,

Delhi.

2. Sh. Ashim Chand Verma,

Secretary,

Delhi Subordinate Services Selection Board,

3rd Floor, UTCS Building,

Institutional Area, Vishwas Nagar,

Shahdara, Delhi.

3. Sh. Puneet Kumar Goel,

Commissioner,

South Municipal Corporation of Delhi,

Civic Centre,

New Delhi.

4. Sh. G.S. Meena,

Addl. Commissioner (Health),

South Municipal Corporation of Delhi,

Dr. SPM Civic Centre,

Minto Road, New Delhi. ... Contemnors

(through Ms. Anupama Bansal and Sh. K.M. Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner submits that the respondents have filed their affidavit along with which is attached, order of Hon'ble High Court of Delhi in WP (C) No. 3766/2017 dated 02.05.2017 staying the order of this Tribunal.

2. In view of the aforesaid, this CP is closed at this stage. Notices issued to the alleged contemnors are discharged. Petitioner shall however be at liberty to seek revival of this CP after decision in the Writ Petition.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

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